

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 3600-3603 OF 2001

VIJAY KUMAR

Appellant (s)

VERSUS

KRISHAN K. DUTT (DEAD) BY L.RS. & ORS

Respondent(s)

(With appln.(s) for impleadment and with office report)

WITH SLP(C) NO. 19370 of 1998

(with appln.(s) for directions and substitution of Lrs.of deceased respondents and
c/delay in filing substitution appln. and with prayer for interim relief)

Date: 01/10/2008 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE AFTAB ALAM

For Appellant(s) Mr.Manoj Swarup, Adv.
for M/S Manoj Swarup & Co.,Adv.

For Respondent(s)

Mrs. Sureshta Bagga, Adv.

Ms. S. Janani,Adv.

Ms. Minakshi Vij,Adv.

Mr.Annam D.N.Rao, Adv.

M/s.K.L.Mehta & Co., Adv.

UPON hearing counsel the Court made the following
ORDER

Since service is not complete in SLP(C)No.19370/1998, let the matters go
out of list with the direction that the same be listed for hearing after service is
complete.

(Satish K.Yadav)
Court Master Court Master

(Phoolan Wati Arora)